GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS RAJYA SABHA UNSTARRED QUESTION NO. 3576 TO BE ANSWERED ONAPRIL 03, 2023

CSR FOR SWACHH BHARAT MISSION (URBAN) 2.0

NO. 3576. SHRIDHANANJAY BHIMRAO MAHADIK:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether Government is successfully implementing Swachh Bharat Mission (Urban) 2.0 and Atal Mission for Rejuvenation and Urban Transformation (AMRUT) 2.0 and if so, the details thereof;
- (b) whether funds have also been contributed by corporates through Corporate Social Responsibility (CSR) towards SBM-U and AMRUT-2.0;
- (c) if so, the details of funds collected and work done during the last two years, company-wise; and
- (d) the steps being taken by Government to formulate monitoring mechanism for utilisation of funds under the SBM-U 2.0 and AMRUT-2.0 effectively?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI KAUSHAL KISHORE)

(a): Swachh Bharat Mission – Urban (SBM-U) was launched during October, 2014 with the objectives of making entire urban areas of the country Open Defecation Free (ODF) and for scientific management of the entire Municipal Solid Waste (MSW) generated. In order to carry forward the progress made under SBM-U, the next phase i.e. SBM-U 2.0 has been launched.Under SBM – Urban 2.0,Central Sharefunds are released for construction ofIndividual Household Latrines, Community Toilets/Public Toilets, Used Water Management, Solid Waste Management, Information, Education and Communication & Behaviour Change and Capacity Building, Skill Development & Knowledge Management components.

Since inception of SBM-U in 2014, a total of 62.81 lakh Individual Household Latrines (IHHLs) units and 6.36 lakh Community Toilet/Public Toilet (CT/PT) have been constructed under the Mission. Out of total 92,634 wards, a total of 89,699 wards are practicing 100% door-to-door collection of waste and 83,487wardsare following 100% source segregation. As on date, out of total waste generated, a total of 75% of waste is processed.

To carry forward the momentum generated by AMRUT, AMRUT 2.0 is launched on October 2021 aimed to provide ease of living to all the citizens living in urban areas through undertaking large infrastructure projects & reforms. So far, State Water Action Plans comprising 6,527 projects worth ₹1,29,636 Cr. (incl. O&M) have been approved by Apex Committee at MoHUA. These include 2,996 water supply projects worth ₹87,896 crore, 447 Sewerage/Septage Management projects worth ₹37,636 crore & 982 Parks/ Green Spaces Development projects worth ₹439 crore. Out of approved projects, so far 20 projects worth ₹103.99 cr have been completed and work is in progress in 633 projects worth ₹5634.55 cr.

(b) & (c) : SBM–U 2.0 and AMRUT 2.0 have been launched on 1stOctober, 2021 for implementation across all the urban area of the country with a total outlay of \gtrless 1,41,600 crores and \gtrless 2,77,000 croreswhich includes CentralShare (CS) alongwith corresponding State matching share, Urban Local Bodies (ULBs) share and through Public Private Partnership (PPP) etc. There is no provision for maintaining details of Corporate Social Responsibility (CSR) funding under these two schemes.

(d): To monitor flow and utilization of funds under the Centrally Sponsored Schemes (CSS) including SBM-U 2.0 and AMRUT 2.0, a new procedure for flow of funds under CSS has been notified by the Department of Expenditure, Ministry of Finance on 23rd March, 2021. Under the new procedure, each CSS is to be implemented by a Single Nodal Agency (SNA) having a Single Nodal Account in a scheduled commercial bank. The down the line Implementing Agencies (IAs) use Zero Balance Accounts to draw funds from the SNA account which on a real time basis indicates the contribution of State Share (SS) as well as funds utilization.
